

Pagoda Shipping Corporation and Another

Vs

Jagat Bandhu Mukherjee and Others

Civil Appeals No. 822 of 1994 With Nos. 823 and 824 of 1994

(N. P. Singh, S. Saghir Ahmed JJ)

15.07.1996

ORDER

These appeals have been filed against the judgment dated 2-7-1993 passed by the Calcutta High Court in OA No. 518 of 1988. These appeals are allowed in terms of the judgment in Civil Appeal No. 821 of 1994, delivered today.